

shortly. The setting up of two more factories with the similar capacities at Bokajan in Assam and at Paonta in Himachal Pradesh is also under consideration.

The production at Mandhar from 19-7-1970 to end of February 1971 is 84,775 tonnes. ✓

CAPACITY UTILISATION IN HINDUSTAN STEEL LTD.

*9. SHRI M. K. MOHTA:
SHRISUNDAR MANIPATEL:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) what is the capacity utilisation in the Hindustan Steel Ltd. expressed as a percentage of the rated capacity; and

(b) how does the capacity utilisation in Hindustan Steel Ltd. compare with that of the private sector steel plants showing the reasons for variation, if any?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI S. MOHAN KUMARAMANGALAM):
(a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) The following table indicates percentage of capacity utilisation in terms of Steel Ingots and Saleable Steel during the period April, 1970 to February, 1971 (11 months) in respect of the public sector steel plants at Bhilai, Rourkela and Durgapur under Hindustan Steel Limited and the private sector steel plants of TISCO and IISCO.

Plant	Percentage of capacity utilisation	
	Steel Ingot	Saleable Steel
Bhilai	77.23	77.23
Rourkela	57.33	55.30

Percentage of capacity utilisation

Plant	Steel Ingot	Saleable Steel
Durgapur	39.26	34.86
TISCO	85.49	90.84
IISCO	61.83	64.80

Production was adversely affected by disturbed industrial relations at Durgapur and IISCO and to some extent at Rourkela. At Durgapur and Rourkela, there are also certain technical and operational constraints/deficiencies, which are being attended to. The capacity utilisation at Bhilai and TISCO was on the whole satisfactory. ✓

COLLABORATION FOR MANUFACTURE OF SMALL CAR

*10. SHRI GURCHARAN SINGH FOHRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether it is a fact that the Ford Company has a collaboration agreement with an Indian firm for the manufacture of tractors;

(b) if so, the details in this regard;

(c) whether the Ford Company has submitted to the Government of India a proposal to manufacture a small car and has offered to send a team to India to study the cost of manufacture and determine the price at which the car can be marketed; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) M/s. Escort Tractors Ltd., New Delhi have been granted an industrial licence on 5-8-1970 for the manufacture of 'Ford' 3000 (45 HP) Agricultural Tractors for a capacity of 6,000 Nos. per annum at Faridabad in the State of Haryana in collaboration with M/s.

Ford Motor Company of USA. It would not be proper to divulge the details of the collaboration agreement which is a commercial contract between two private parties.

(c) A proposal has been received from M/s. Ford Products Company, Australia, for collaboration for the manufacture of passenger cars in the public sector. The foreign firm have offered to send a team to India to make a survey of the present stage of development of the automobile ancillary industry in the country and to study the economics of the project.

(d) The proposal submitted by them is under examination along with three other proposals.

APPLICATION FOR NEW INDUSTRIES

*11. SHRI N.P. CHAUDHARI:
SHRI A. G. KULKARNI:
SHRI B. S. SAVNEKAR:
SHRI T. G. DESHMUKH:
SHRI S. B. BOBDEY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) what is the number of applications for starting new industries and for expansion in existing industries received by Government during the year ending the 31st December, 1970, categorywise i.e., in core sector, middle sector etc.

(b) the number of such applications which have been cleared as regards grant of the Letters of Intent; and

(c) what are the major sectors of items proposed for manufacture by the applicants?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) and (c) A statement is laid on the Table of the House. (See Appendix LXXV, Annexure No. 2)

(b) During the year 1970, 319 letters of intent were issued for setting up of new industrial undertakings and for effecting substantial expansion.

RETRENCHMENT OF WORKERS

✓*12. DR. Z. A. AHMAD:
SHRI M. V. BHAYDRAM:

Will the Minister of RAILWAYS be pleased to state;

(a) the number of workers under the Engineer-in-Chief, Railway Electrification, Allahabad, who were retrenched for alleged shrinkage of cadre and taking part in trade union activities during the period between 3rd August, 1970 to 5th November, 1970.

(b) the number of workers recruited for Railway Electrification scheme at Kanpur during the same period; and

(c) the reasons for the surplus staff at Allahabad not being absorbed at Kanpur?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA):

(a) to (c) 358 casual labourers were discharged in the first week of August, 1970 on reduction of work at Allahabad. None was discharged for trade union activities. An agitation followed involving intimidation, assault and manhandling of officers and staff. 61 persons were discharged on disciplinary grounds. The Police arrested 222 men, many of them at Kanpur and neighbouring stations. More than 200 absconded. This led to a shortage in the Kanpur area of the Project which was made up by taking 436 men. Of these 121 were from the discharged casual labourers, 37 from those who absconded but reappeared, 20 from old casual labourers of the Project and 136 from casual labourers of the open line on Allahabad Division. Of the labour discharged at Allahabad on reduction of work, those who offered themselves for absorption at Kanpur were taken. ✓

ELECTRIFICATION OF VIRAR-SABARMATI SECTION

*13. SHRI J. S. TILAK : Will the Minister of Railways be pleased to state.